

by the Small Scale Industries in their growth perspectives during the Seventh Five Year Plan period were: paucity of adequate and timely credit, marketing problems, management deficiencies, shortage of critical raw materials, both indigenous and imported, technological obsolescence, labour problems, delay in the payment of dues against supplies made to large scale units, frequent power cuts/trippings; etc.

(b) The estimated annual average rate of growth of small scale industries during the Seventh Five Year Plan period (1985-90) was 12.74%.

(c) The annual average rate of growth of small scale industries during the Eighth Five Year Plan period (1992-97) is estimated at 7.86%.

Manufacture of Foreign Brand Liquor

3540. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) the total number of units manufacturing Indian made foreign brand liquor in the country;

(b) the total number of applications pending with the Union Government seeking licences for manufacture of beer; and

(c) the total number of applications recommended by the Ministry of Food Processing to the Ministry of Industry during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) A total number of 37 units are engaged in the manufacture of India made foreign liquor in the organised sector.

(b) The number of applications seeking licences for manufacture of beer, under

consideration of the Union Government, are 865.

(c) During last three years, 30 applications relating to Indian made foreign brand liquor have been recommended for grant of Letters of Intent/Industrial Licences by the Ministry of Food Processing to the Ministry of Industry.

Coal Stockyard in Karnataka

3541. SHRI C. MADE GOWADA: Will the Minister of COAL be pleased to state:

(a) whether the Government have proposed to open Coal stockyards in Karnataka during 1992; and

(b) if so, the places selected thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMA-COUDA): (a) and (b). According to the current stockyard policy, responsibility for setting up and managing new stockyards rests with the respective State Governments. Coal companies will offer coal for despatch to these stockyards in accordance with the sponsorship provided by the State Government.

Increasing of Price of DDA Flats

3542. SHRI TARA CHAND KHANDELWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has recently increased the cost of the flats without intimating the person in whose name allotment had already been made;

(b) if so, the reasons and justification thereof;

(c) whether the Government propose to